GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1626 ANSWERED ON:15.07.2009 IRREGULARITIES IN MEDICAL/DENTAL COLLEGES

Deora Shri Milind Murli;Hegde Shri Anant Kumar;Majhi Shri Pradeep Kumar;Muttemwar Shri Vilas Baburao;Panda Shri Prabodh;Patasani Dr. (Prof.) Prasanna Kumar;Patel Shri Kishanbhai Vestabhai;Ray Shri Rudramadhab ;Semmalai Shri S. ;Sharma Shri Jaqdish

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received complaints regarding irregularities prevalent in granting recognition, collecting exorbitant fees for admission, etc. in medical/ dental colleges in the country;
- (b) if so, the details thereof including the nature of such complaints, State-wise;
- (c) whether the Government has conducted any inquiry into these irregularities;
- (d) if so, the outcome thereof and the action taken thereon; and
- (e) the remedial measures taken or proposed to be taken by the Government to check the irregularities in medical colleges?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e) On the basis of newspaper reports that two medical colleges in Tamil Nadu namely, Sri Ramachandra Medical College, Porur(Deemed University) and Sri Balaji Medical College, Chennai (Deemed University) were allegedly demanding capitation fees, the Central Government sought reports from the Government of Tamil Nadu and the Medical Council of India (MCI). The Government of Tamil Nadu have replied that notices have been issued to these two medical colleges but reply is awaited. Government of Tamil Nadu have further stated that action would be taken against aforesaid two medical colleges on the receipt of their replies. The MCI constituted an Inquiry Committee to investigate into the matter. The Committee has since submitted its reports to the Central Government which is under consideration.